

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-II**

**Item 2**

**CP (IB) No. 254/Chd/Hry/2022**

**Under Section 7, IBC 2016**

**In the matter of:-**

Globe Fincap Ltd

.....Petitioner/Financial Creditor

Vs.

CPR Capital Services Ltd.

....Respondent/Corporate Debtor

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No. II), are on official tour on account of colloquium today, the matter is adjourned to 01.12.2023.

Sd/-  
Court Officer

November 03, 2023  
VN